

**NATIONAL COMPANY LAW TRIBUNAL
COURT No. – I, MUMBAI
VACATION BENCH**

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**CP (CAA) No. 37/MB/2021
in CA (CAA) No. 1100/MB/2020**

Springtide Infotainment Media Pvt Ltd

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Dated 27th May, 2021

ORDER

Sr. No. 10

The matter is taken up on VC, for urgent hearing upon the mentioning praecipe filed on 11.05.2021, as per Order No. 10/03/2021 - NCLT dated 07.05.2021 of the Principal Bench.

Counsel for the Petitioner is present. The praecipe is for urgent hearing. The matter is already posted for hearing on 29.07.2021. We are of the opinion that the matter be listed on the date fixed.

**Sd/-
V. NALLASENAPATHY
Member (Technical)**

**Sd/-
JANAB MOHAMMED AJMAL
Member (Judicial)**